

intelligence with other intelligence agencies and security intelligence inputs are shared with the concerned States through the established mechanism, which ensures close coordination and sharing of intelligence and seamless flow of information between the States and the Central Security and Law Enforcement Agency. This has resulted in busting of terrorist modules.

**Modern technology to combat infiltration and smuggling in border areas**

1315. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether infiltration and smuggling on the India's borders with Pakistan and Bangladesh remain unchecked despite fencing and floodlighting along the borders;

(b) if so, whether the Union Government has now decided to use modern technology to combat infiltration and smuggling in the border areas;

(c) if so, the details thereof;

(d) whether Border Security Force (BSF) has submitted a 'wish list' to the Union Government to check infiltration etc.; and

(e) if so, the details thereof and further reaction of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) Infiltration and smuggling on the India's borders with Pakistan and Bangladesh is checked considerably by means of fencing and floodlighting along the borders. BSF is manning 2289.66 km. of Indo-Pak and 4096.70 km. of Indo-Bangladesh borders. These borders particularly, Indo-Bangladesh borders is marked with high degree of porosity which are exploited by trans-border smuggler/miscreants. However, all possible efforts are made to plug the gaps along Indo-Pak and Indo-Bangladesh borders, with the erection of fencing and installation of floodlights on these borders.

In addition to the above, the Government has installed Hi-Tech Surveillance equipments such as Long Range Reconnaissance and Observation System (LORROS), Battler Field Surveillance Radars (BFSR) Hand Held Thermal Imagers (HHTI), Night Vision Device/Goggles (NVDs&NVGs) etc. Constant efforts are being made to procure the modern surveillance equipments for further enhancing the border domination.

(d) and (e) BSF has not submitted any wish list to the Government to check infiltration across the borders.

**Sri Lankan refugees falling victim to traffickers**

1316. SHRIMATI KANIMOZHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there exists any official data on the number of Sri Lankan refugees in India falling victim to traffickers;

(b) if so, the details thereof, including number of convictions in such cases;

(c) whether there has been any attempt by the policing machinery to recover the money duped from the victims and to provide them relief; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) Registration of cases and taking actions thereon in respect of offenders including foreigners come within the purview of the respective police stations and State Government/UT Administrations concerned. Statistical data of this nature is not centrally maintained.

**Additional BOPs on Indo-Pak and  
Indo-Bangla border**

1317. DR. CHANDAN MITRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has formulated any plan for use of modern floodlights and other latest technology in order to check infiltration and cross border movement of terrorists especially at international borders with Pakistan and Bangladesh;

(b) if so, the details thereof; and

(c) the further steps taken by Government to construct additional border outposts (BOPs) on Indo-Pak and Indo-Bangla border and also to provide better communication and infrastructural in all BOPs for ensuring effective monitoring of the country's borders?